13.11 hrs.

Title: Motion regarding suspension of the Rule 331 G of the Rules and Procedure and Condut of Business in Lok Sabha relating to the discussion and voting on the Demands for Grants (Railways) for the year 2009-10.(Motion adopted).

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): I beg to move:

"That the Rule 331G of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the discussion and voting on the Demands for Grants (Railways) for 2009-10 be suspended."

MADAM SPEAKER: The question is:

"That the Rule 331G of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the discussion and voting on the Demands for Grants (Railways) for 2009-10 be suspended."

The motion was adopted.